

**GOVERNMENT OF INDIA  
TOURISM AND CULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:1051  
ANSWERED ON:28.07.2003  
BAN ON DISCOS IN ITDC HOTELS IN DELHI  
BOLLA BULLI RAMAIAH

**Will the Minister of TOURISM AND CULTURE be pleased to state:**

- (a) whether the Government propose to ban discos at ITDC hotels in Delhi and introduce classical music and dances;
- (b) if so, whether this would not have adverse impact on tourism;
- (c) if so, whether this ban would be applicable to private hotels also; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF TOURISM AND CULTURE (SHRI JAGMOHAN)

(a): All hotels in India including ITDC Hotels (disinvested/under disinvestment) and private hotels have to function in accordance with the existing Laws of Land and ensure that the cultural performances and music and dance functions are conducted in such a manner that they do not infringe the provisions of law on the subject. No other direction/advice has been issued to any hotel in this regard.

(b) to (d): Do not arise.